

of export of molasses during the current year; and

(d) from which port or ports the exports are permitted?

**The Minister of Commerce (Shri Karmarkar):** (a) to (d). There are three kinds of molasses, viz., (1) *Khandsari*, (2) *Chitta* and (3) *Mill*.

Export of *Khandsari* molasses is permitted under O.G.L.

*Chitta* molasses of West Bengal, Bihar and U.P. origin were allowed to be exported to East Pakistan freely through the port of Calcutta. Since 30th March, 1954, export of *Chitta* molasses of West Bengal origin has been banned.

The export of *Mill* molasses from the port of Madras was permitted in small quantities against specific releases made by the Government of Madras. From 27th April, 1954, export through the port of Madras has been banned. Exports of mill molasses through the port of Bombay, which was banned prior to 27th April 1954, are now allowed upto a ceiling of 1.75 lakh maunds. Exports, through the port of Calcutta, of mill molasses are allowed against a quota of 2 lakh maunds of molasses of Bihar origin only. This quota was released on the 15th December, 1953, and is valid for shipment upto the end of 1954.

#### COAL

\*500. **Shri K. P. Sinha:** Will the Minister of Production be pleased to state:

(a) the total quantity of coal and coke produced in the country in the months of February, March and April, 1954; and

(b) how these figures compare with the figures of production in the corresponding months of the year 1953?

**The Minister of Production (Shri K. C. Reddy):** (a) and (b). A statement giving the information is laid on the Table of the House. [See Appendix III, annexure No. 58].

#### फिल्मी संगीत

\*५०१. श्री एम० एल० द्विवेदी :  
क्या सूचना तथा प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या फिल्मी संगीत के प्रसारण के सम्बन्ध में सरकार की नीति में कोई परिवर्तन हुआ है ; और

(ख) यदि हां, तो वह परिवर्तन किस प्रकार का है ?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) and (b). There is no question of any change in Government's policy with regard to broadcasting of film music. It has been clearly stated before in the House. However, in order to clarify it, it might be reiterated here that there is no ban on film music in All India Radio. The Radio tries to follow the policy of giving a variety of music to the public and in a certain limited proportion is ready to give film music also. The majority of producers terminated their contracts with All India Radio last year taking umbrage at the opinion expressed regarding the general quality of film music. A few important producers were also insisting that their name and that of the film should also be advertised alongside any song taken from them. This situation has continued for some time. Recently, however, a few producers have again started a correspondence regarding this matter with Government. If there is any successful outcome of this correspondence and contracts are revived by producers, film songs produced by them will also find a place in the programme subject to general policy stated above.

#### PRIME MINISTER'S VISIT TO CHINA

\*502. { **Shri D. C. Sharma:**  
**Shri Buchhikotalah:**  
**Shri Wodeyar:**

Will the Prime Minister be pleased to state:

(a) whether he intends visiting China this year; and